

Company : Sol Infotech Pvt. Ltd. Website : www.courtkutchehry.com

### Pharmacy (Gujarat Amendment) Act, 1970

# 13 of 1970

### [24 December 1970]

CONTENTS

1. Short Title

- 2. Amendment Of Section 19A Of Act No. 8 Of 1948
- 3. Repeal Of Guj. Ord. 2 Of 1070

### Pharmacy (Gujarat Amendment) Act, 1970

#### 13 of 1970

## [24 December 1970]

An Act further to amend the Pharmacy Act, 1948 in its application to the State of Gujarat. It is hereby enacted in the Twenty-first Year of the Republic of India as follows: -

#### 1. Short Title :-

This Act may be called the Pharmacy (Gujarat Amendment) Act, 1970.

## 2. Amendment Of Section 19A Of Act No. 8 Of 1948 :-

I n section 19A of the Pharmacy Act, 1948(8 of 1948) in its application to the State of Gujarat, in sub-section (3), for the words "five years" the words "seven years" shall be, and shall be deemed always to have been, substituted.

## 3. Repeal Of Guj. Ord. 2 Of 1070 :-

The Pharmacy (Gujarat Amendment) Ordinance, 1970 (Guj. Ord. 2 of 1970) is hereby repealed and the provisions of sections 7 and 25 of the Bombay General Clauses Act, 1904(Bom. I of 1904) shall apply to such repeal as if that Ordinance were an enactment.